

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No. 316/96

Thursday, this the 3rd day of July, 1997.

C O R A M :

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR A M SIVADAS, JUDICIAL MEMBER

1. K Achuthan  
Thotttieth House  
Kavanoor Village  
Ernad Thaluk  
Malappuram District  
at present working as : Section Supervisor (Operative)  
Office of the General Manager  
Telecom, Ernakulam, Cochin-31
2. C I Paulose  
Chalakkal House  
Amballoor Village  
Kanayannoor Taluk  
Ernakulam District  
at present working as : -do-
3. T M Badarudheen  
Thumbala House  
Chowwara Village  
Alwaye Taluk  
Ernakulam District  
at present working as : -do- .. Applicants

By Advocate Mr Sebastian Chempapally

Vs.

1. Director General  
Telecom, Sanchar Bhawan  
New Delhi - 110 001
2. Chief General Manager, Telecom,  
Kerala Circle,  
Thiruvananthapuram - 33
3. General Manager  
Telecom, Ernakulam  
Panampilly Nagar  
Cochin - 36 .. Respondents

By Advocate Mr Mathews J Nedumpara, ACGSC

The application having been heard on 3.7.1997, the  
Tribunal on the same day delivered the following :

O R D E R

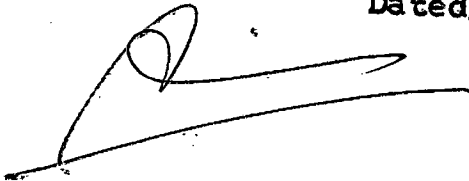
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Learned counsel for applicants submits that he does  
not wish to press the application and that he will approach

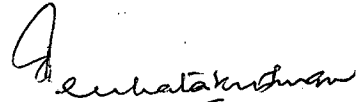
the departmental authorities for redressal of the grievance of the applicants.

2. The application is accordingly dismissed as not pressed.  
No costs.

Dated, the 3rd July, 1997.



A MASIVADAS  
JUDICIAL MEMBER



P V VENKATARISHNAN  
ADMINISTRATIVE MEMBER

vs37